[Shri Sukhdev Prasadf

[Placed in Library. See No. LT-4553/73 for (i) and (ii).]

I.ANNUAL REPORT (1971-72) OF THE CENTRAL BOARD FOR WOKERS EDUCATION

II. NOTIFICATIONS UNDER THE COAL MINES PROVIDENT FUND FAMILY PENSION AND BONUS SCHEMES ACT, 1948

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND RE-HABILITATION (SHRI G. VENKAT SWAMY): Sir, I beg to lay on the Table—

I. A copy (in English and Hindi) of the Thirteenth Annual Report of the Central Board for Workers Education, for the year 1971-72.

[Placed in Library. See No. LT-•4554/73].

- II. A copy each (in English and Hindi) of the following Notifica tions of the Ministry of Labour and Rehabilitation (Department of Labour and Employment) under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948:—
 - (i) Notification G.S.R. No. 501 (E), dated the 30th December, 1972, publishing the Coal Mines Bonus (Amendment) Scheme, 1972.
 - (ii) Notification G.S.R. No. 502 (E), dated the 30th December, 1972, publishing the Andhra Pradesh Coal Mines Bonus (Amendment) Scheme, 1972.
 - (iii) Notification G.S.R. No. 503 (E), dated the 30th Dec-amber, 1972, publishing the Assam Coal Mines Bonus (Amendment) Scheme, 1972.
 - (iv) Notification G.S.R. No. 504 (E), dated the 30th December, 1972, publishing the Rajasthan Coal Mines Bonus (Amendment) Scheme, 1972.

[Placed in Library. See No. LT-4555/73, for (i) to (iv)].

CALLING ATTENTION TO A MAT TER OF URGENT PUBLIC IM-PORTANCE DETECTION OF SERIOUS IRREGULARITIES IN THE CONSTRUCTION OF THE 3AFDARJUNG FLYOVER, NEW DELHI

श्चे ग्रं. ऊम प्रकाश त्यागः : (उत्तर प्रदेश) श्रीमान् में श्चापकी श्वाज्ञा से सफदरजंग उपरिपुल, भई दिल्ली के निर्माण के संबंध में पाई गई गंभीर श्वनियमिष्ताश्चों की श्चोर निर्माण श्चीर श्चावास मंत्री का ष्यान दिलाना चाहता हं।

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): Mr. Chairman, Sir M/s. Dewan Suraj Prakash Chopra and Sons have . . .

श्री नागेइटर प्रसाद माही (उत्तर प्रदेश): श्रीमान् मेरा एक व्यवस्था का प्रका है और वह यह है कि श्री श्रोम् मेहता हिन्दी खूब श्रच्छी तरह से जानते हैं। जब उनसे हिन्दी में सवाल पूछा गया तो उन्हें हिन्दी में ही जबाब देना चाहिये। यह तो हिन्दी के साथ ज्यादती हई।

श्रीसनापति : ग्राप तो दोनों ही भाषा समझ लेते हैं।

श्री नागंदवर प्रसाद माह : यह समझने की बात नहीं हैं बल्कि सिद्धान्त की बात है।

श्री अभि मेहतः : जब श्राप सा मेटरी पुर्छेगे, तो मैं हिन्दी में जबाब दंगा।

SHRI BHUPESH GUPTA (West Bengal): The hon. Member knows English very well

SHRI OM MEHTA: Sir, M/s. Dewan Suraj Prakash Chopra and Sons have been entrusted by the New Delhi Municipal Committee to carry out work of Construction of an overbridge on Mehrauli Road near Safdarjung Airport. On receipt of